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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

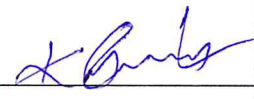
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

| | |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.301/10/HDB/2018 |
| NAME OF THE COMPANY | Sri Yadadri Life Sciences Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------|--|
| A- S. SADASH KUMAR | PCS | csasrk@gmail.com 97909 24378 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| K. Anil | Adv | 965215 1415 |  |
| | | | |

ORDER

PCS for petitioner is present.

Counsel for financial creditor is present.

Counsel undertakes to file reply/counter in the registry.

PCS for petitioner undertakes to file rejoinder in the Registry.

List the matter on 24.08.2018.


Member(Judl)